

CORRIGENDUM

This is with reference to the INVITATION FOR EXPRESSION OF INTEREST (EOI) published in Form G for Aditus Mart Private Limited, published in the newspaper on 07.11.2024, at Page No. 18, issued by IP Manoj Kumar Mishra. The following changes are hereby made to the original notice:

S. No.	Particular	As per Published Date/Event	Corrected Date/Event
12.	Last date for submission of objections to provisional list	21/12/2024	22/12/2024
13.	Date of issue of final list of prospective resolution applicants	31/12/2024	01/01/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21/12/2024	06/01/2025
15.	Last date for submission of resolution plans	21/01/2025	05/02/2025

All other information remain unchanged.

For any further clarifications, please refer to the original publication or contact the undersigned.

Date-18-Nov-2024

Place-Mumbai

Issued by:

Manoj Kumar Mishra

Resolution Professional

Aditus Mart Private Limited

IP Regn. No. IBBI/IPA-001/IP-P01152/2018-2019/11902

Address : 13-14, 2nd Floor, Dholakwala Building, Fort, Mumbai 400 001

UNION QUALITY PLASTICS LIMITED
 Registered Office : 209/A, Shyam Kamal B. CHS Ltd., Agarwal Market, Tejpal Road, Vile Parle East, Mumbai, Maharashtra - 400057.
 E-mail: cs.uqpl@gmail.com | Ph: 022-26100367/8 | CIN No. L25209MH1984PLC033595

Extract of un-audited financial results for the Quarter and half-year ended 30.09.2024 (Rs. in Lakhs)

Particulars	Quarter Ended			Half Year Ended			Year Ended
	30.09.2024	30.06.2024	30.09.2023	30.09.2024	30.09.2023	31.03.2024	31.03.2024
	Un-audited	Un-audited	Un-audited	Un-audited	Un-audited	Audited	Audited
Total income	0	0	0	0	0	0	6.78
Net Profit (before Tax, Exceptional and/or Extraordinary items)	(166.12)	(8.26)	(7.11)	(174.38)	(13.26)	(19.47)	(19.47)
Net Profit before tax (after Exceptional and/or Extraordinary items)	(166.12)	(8.26)	(7.11)	(174.38)	(13.26)	(19.47)	(19.47)
Net Profit after tax (after Exceptional and/or Extraordinary items)	(167.70)	(9.02)	(7.11)	(175.96)	(12.35)	(19.44)	(19.44)
Total Comprehensive Income (Comprising Profit after tax and Other Comprehensive Income (after tax))	(167.70)	(9.02)	(7.11)	(175.96)	(12.35)	(19.44)	(19.44)
Paid up Equity Share Capital (Rs.10/- Per Equity Share)	692.64	692.64	692.64	692.64	692.64	692.64	692.64
Earnings Per Share (of Rs.10/- each) (Not Annualised)							
a) Basic	(2.42)	(0.13)	(0.01)	(2.54)	(0.18)	(2.73)	(2.73)
b) Diluted	(2.42)	(0.13)	(0.01)	(2.54)	(0.18)	(2.73)	(2.73)

The above Financial results as recommended by the Audit Committee were considered and approved by the Board of Directors at their meeting held on 14th November, 2024.

By and on behalf of the Board
 Union Quality Plastics Limited
 Sd/-
 Jeethendra Singh Goud
 Managing Director
 DIN: 07678735

Place: Hyderabad
 Date: 16/11/2024

Hinduja Housing Finance Limited
 Corporate Office: No.167-169, Anna Salai, Saidapet, Chennai - 600 016. TN.
 Branch Office -Hinduja Housing Finance :- B 209, Everest CHS Ltd, Sai Nagar, Ambadi Road, Vasai West, Maharashtra - 401202

Authorized Officer Contact No:-
 (1) Mr. Bunty Ramrakhiyani (RRM) 9029004701 Email:- bunty.ramrakhiyani@hindujahousingfinance.com
 (2) Mr. Rohit Bramhane (CLM) 8793781647 Email:- rohitramesh@hindujahousingfinance.com
 (3) Mr. Varun Prakash (CLM) 9004919393 Email:- varunuday@hindujahousingfinance.com
 (4) Mr. Amol Wakode (CLM) 8169767613 Email:- amoluttamrao.u@hindujahousingfinance.com
 (5) Mr. Sunil Batham (CRM) 9819731171 Email:- sunil@hindujahousingfinance.com
 (6) Mr. Ashish Kumar (CRM) 8209981164 Email:- ashishkumar.r@hindujahousingfinance.com

APPENDIX IV POSSESSION NOTICE (For Immovable Property)

Whereas, the undersigned being the Authorized Officer of Hinduja Housing Finance Limited (HHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorized Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s) / Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to the provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of HHFL for an amount as mentioned herein under with interest thereon.

Sr. No.	Name of the Borrower(s) / Guarantor(s)	Description of Secured Asset (Immovable Property)	Demand Notice Date and Amount	Date of Possession
1.	Loan Account Number: MH/MUM/VIRA/A000000669 Mr. Jayprakash Turha (Borrower) And Mrs. Sanju Turha (Co-Borrower)	All That Piece And Parcel of Flat No. 101, Wing A, first Floor, in Building no. 05, Type-D1, building known as "JAY MAA RESIDENCY PHASE II", in the complex known as "PAWAN VIHAR COMPLEX Village Nagzani Taluka and District Palghar- 401404, Village/Mauje -Nagzani within a limits of Lalonde Grampanchayat Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to the provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of HHFL for an amount as mentioned herein under with interest thereon.	21.08.2024 For Rs. 17,63,736/- (Rupees Seventeen Lakh Sixty Three Thousand Seven Hundred And Thirty Six Only)	13.11.2024
2.	Loan Account Number: MH/MUM/VSVR/A000001188 Mr. Jayprakash Verma (Borrower) and Mrs. Asha Jayprakash Verma (Co-Borrower)	All That Piece And Parcel of Flat bearing No. 202, on 2nd Floor, "C" Wing, area admeasuring 687 Sq. Ft. Built up, Building no. 3 known as "KRISHNA APARTMENT", in the Complex known as "VASUNDHARA VALLEY COMPLEX", Constructed on land bearing Survey No. 43, Hissa No. 5, admeasuring area 1160 Sq. Meters out of Sold area 635 Sq. Meters, of Revenue Village Pisavali, Tanka Kalyan, District Thane, Within the limits of Sub Registration district Kalyan, and Registration District Thane and Within the limits of Grampanchayat Pisavali. Land area (as Per Sale Deed) On or towards the East : Property of Mr. Shyam Bhoir, On or towards the West: Property of Mr. Vasudev Bhoir, On or towards the South: Property of Mr. Sadashiv Patil, On or towards the North: Property of Mr. Shyam Bhoir, Including constructed building & fixtures, with all rights.	29.08.2024 For Rs. 35,15,141/- (Rupees Thirty Five Lakh Fifteen Thousand One Hundred and Forty One Only)	12.11.2024
3.	Loan Account Number: MH/MUM/VIRA/A00000516 Mr. Majid Memon (Borrower) and Mrs. Sajida Majid Memon (Co-Borrower)	All That Piece and Parcel of Flat No. 401, Fourth Floor, Elite homes, Nallasopara west, village-Samada, Taluka-Vasai, Palghar - 401203, Village/Mauje - SAMEL Area Flat area 40.29 sq. mtrs. Plot No. - Survey No. 51 Hissa No. 7/21, 7/22, Sub-Registry + District - Vasai, Palghar, Land Area admeasuring - 900 sq. mtrs. Flat Boundaries As Per Available Documents/technical Report North: Open Space, South: Lobby, East: Staircase, West: Lift Land Boundaries As Per Available Documents/technical Report North : Survey No. 52, South : survey No. 50, East : Survey No. 01, West : survey No. 49, Including constructed building & fixtures, with all rights.	21.08.2024 For Rs. 16,05,874/- (Rupees Sixteen Lakh Five Thousand Eight Hundred and Seventy Four Only)	14.11.2024
4.	Loan Account Number: MH/MUM/KLYN/A000000923 Mr. Roshan Halpatrao (Borrower) and Mrs. Pooja Halpatrao (Co-borrower)	All that piece and parcel of property bearing Flat No. 201, Second Floor, C wing, Heramb Sankul Apartement, Gut No. 28/3/1, Flat Area 51.97 Sq. Mtr. Village - Manjarli, Manjarli Road, Badlapur West, Tal. Ambarnath, Dist. Thane, Maharashtra -421503., Including constructed building & fixtures, with all rights	26.08.2024 For Rs. 14,33,547/- (Rupees Fourteen Lakh Thirty Three Thousand Five Hundred Forty Seven Only)	12.11.2024
5.	Loan Account Number: MH/MUM/VIRA/A000000343 Mrs. Savita Salunkhe (Borrower) and Vilas Salunkhe (Co-Borrower)	All that piece and parcel of property bearing Flat No. 406, Darsh Apartment, Type B, B wing Building No.05, Parashnath Nagar Village Umroli East, Taluka & District Palghar Maharashtra, 401209, Village Umroli, Area 354.78 sq.mtrs. Plot No. Gut No. 154/ A , 185, 187, Sub Registry + district Palghar. Boundaries North- Open Space, South- Internal Road, East-4 Point 5 M wide path way, West- Wing A, Including constructed building & fixtures, with all rights.	21.02.2024 For Rs. 13,59,591/- (Rupees Thirteen Lakh Fifty Nine Thousand Five Hundred and Ninety One Only)	13.11.2024
6.	Loan Account Number: MH/MUM/VIRA/A000000345 Mr. Subashchandra Gaud (Borrower) and Savita Devi Gaud (Co-Borrowers)	Flat No. 403, 4th Floor, B Wing, Building No. 4, Type A-1B, Awadh Apt. Complex, Pawan Vihar Complex, Nagzani, Boisar, Palghar- 401501, Village/Mauza - Nagzani, Taluka and Dist. Palghar Area Flat area 245.63 Sq. Ft. i.e. 22.82 Sq. mtr. Gut No. 20/1, 20/3 Sub-Registry + District - Palghar Land Area admeasuring - Total FSI admeasuring 1558.21 Sq. mtrs. Land area (as Per Sale Deed) North: Gut No. 88 and 51, South: Gut No. 18, East: Gut No.18, West: Gut No. 88 and 18, Including constructed building & fixtures, with all rights.	22.08.2024 For Rs. 9,84,254. (Rupees Nine Lakh Eighty Four Thousand Two Hundred And Fifty Four Only)	13.11.2024

STATUTORY NOTICE TO BORROWERS/GUARANTORS
 Borrower(s)/Guarantors' are hereby put to caution that any time hereinafter by way of public auction/lenders and as such this may also be treated as a notice under Rule 6, 8 & 9 of Security (Interest) Enforcement Rules, 2002. The detailed inventory and Panchnama could not be recorded due to obstructions as such the property has been photographed.
 Sd/-
 Authorized Officer
 Hinduja Housing Finance Limited

THE MAHARASHTRA STATE CO-OP. BANK LTD.
 (Scheduled Bank) [Incorporating The Vidarbha Co-operative Bank Ltd.]
 Head Office: Sir, Vitthaladas Thackersey Memorial Building, 9, Maharashtra Chamber of Commerce Lane, Fort, Mumbai - 400001. Tel. No.: 022-69801000, Website: https://mscbank.com
 Regional Office, Nashik: Plot No. 3, Sector-E, Mumbai-Agra Road, CIDCO, Post Box No.81, Nashik - 422009, MAHARASHTRA. Tel. No.: 0253-2392652 / 53 / 54

POSSESSION NOTICE
 Whereas, the undersigned being the Authorised Officer of The Maharashtra State Co-operative Bank Ltd. under The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with (Rule 3) of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated 18.04.2024 No. DIRR/F-13(2)/Satpuda SSK/30/2024-25 calling upon the borrower Shri Satpuda Tapi Parisar Sahakari Sakhar Karkhana Ltd., Purushottamnagar, Tal- Shahada, Dist- Nandurbar to repay the Loan Outstanding amount as on 31.03.2024 of the MSC Bank mentioned in the notice being Rs. 123931.91 Lacs (Rupees One Thousand Two Hundred Thirty Nine Crore, Thirty One Lacs, Ninty One Thousand Only) including interest upto 31.03.2024 within 60 days from the date of the receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken Symbolic Possession of the property described herein below in the exercise of powers conferred on him under Sub Section (4) of Section 13 of the Act read with the rule 8 of the Security Interest Enforcement Rules, 2002 on 14.11.2024.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of MSC Bank, for an amount Rs.127015.91 Lacs (Rs. One Thousand Two Hundred Seventy Crore, Fifteen Lakh Ninty One Thousand Only) including interest upto 31.10.2024 and further interest thereon.

The Borrowers attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DETAILS OF ASSETS (AS PER MORTGAGE DEED)

A) DESCRIPTION OF THE IMMOVABLE AND MOVABLE PROPERTY:
 All those pieces and parcels of land or ground hereditaments and premises together with Factory Buildings, Office Buildings, Godowns, Residential quarters & Structures standing thereon at District Nandurbar totalling admeasuring 183.44 H.R. as mentioned below:

DESCRIPTION OF THE IMMOVABLE PROPERTY - Village Purushottamnagar (Old Village Dongargaon & Lonkheda)

Sr. No.	Gat No.	Area H.R.	Sr. No.	Gat No.	Area H.R.	Sr. No.	Gat No.	Area H.R.
1	1	4.92	30	63/1	0.77	59	95	1.22
2	36	2.84	31	63/2	1.61	60	96	3.07
3	39	10.13	32	63/3	0.60	61	97	3.23
4	40/1/A	3.37	33	64	3.85	62	98/1	3.77
5	40/1/B	0.65	34	67	1.45	63	98/2	2.72
6	41	0.31	35	68	4.95	64	99	5.33
7	42	3.93	36	69	5.46	65	100	4.21
8	43/1	1.84	37	70	1.77	66	101	1.56
9	43/2	2.24	38	71	2.44	67	102	1.11
10	44	1.56	39	74	2.01	68	103	1.29
11	45	1.77	40	75	1.60	69	104	0.95
12	46	0.90	41	76/1	1.96	70	105	2.94
13	47	1.21	42	78	1.21	71	106	1.50
14	48	2.32	43	79	1.97	72	107	0.40
15	49	1.54	44	80	0.86	73	108/1	1.32
16	50	1.94	45	81	0.85	74	108/2	1.32
17	51	3.13	46	82/2	15.35	75	109/2/B	0.64
18	52	1.54	47	85	1.88	76	109/2/B/1/1	0.80
19	53	1.54	48	86/1	1.20	77	114	1.56
20	54	1.29	49	86/2/A	1.34	78	115/1	5.36
21	55	1.23	50	86/2/B	1.25	79	115/2	2.19
22	56	1.13	51	87	1.23	80	115	3.12
23	57/1	1.21	52	88	1.36	81	118/1	1.21
24	57/2	1.21	53	89	0.57	82	118/2	1.20
25	57/3	1.21	54	90	0.61	83	156/1	1.11
26	58	1.13	55	91	2.61	84	158/1	1.21
27	60	1.03	56	92	2.59	85	158/2/B	1.84
28	61	2.57	57	93	0.96	86	158/2/A	1.84
29	62	0.52	58	94	0.90			
TOTAL								183.44

B) PLANT & MACHINERY:
 Plant, Machinery, Equipment, Appliance, Accessories, Spares, Tools, Furnitures, lifting and other movable articles lying installed and erected and embedded and lying on the property mentioned above or in the godown on the property above or the other godowns of the Mortgagor or in the custody of any person who are the merchantile agents of the Mortgagor and all other in the Plant, Machinery, Appliance, Accessories', Spares, Tools, Furnitures & Fixtures, Fittings belonging to the Mortgagor whatsoever and wheresoever.
 All other Plants, Machinery, Goods, Articles, Chattels, Things, Stores, Motor Trucks, Motor Cars, Vehicles, Typewriters, Furnitures, Fixtures, Fittings and Articles lying installed or erected or lying loose in the property above or in any workshops for repairing or with any other person as merchantile agents.

Sd/-
 Authorised Officer,
 The Maharashtra State Co-operative Bank Ltd.
 Regional Office, Nashik

Date: 18.11.2024
 Place: Purushottamnagar, Tal- Shahada, Dist- Nandurbar

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15.	Last date for submission of resolution plans	21/01/2025	05/02/2025

All other information remain unchanged.
 For any further clarifications, please refer to the original publication or contact the undersigned.
 Date-18-Nov-2024
 Place-Mumbai

Issued by:
 Manoj Kumar Mishra
 Resolution Professional
 Aditus Mart Private Limited
 IP Regn. No. IBB/PA-001/IP-P01152/2018-2019/11902
 Address : 13-14, 2nd Floor, Dhokalwala Building, Fort, Mumbai 400 001

UNIMONI FINANCIAL SERVICES LIMITED

RO: N.G. 12 & 13 Ground Floor, North Block, Maniwal Centre, Dickenson Road, Bangalore - 560 042. CIN No. U85110KA1995PL018175

PUBLIC NOTICE

This is to inform the Public that Auction of pledged Gold Ornaments will be conducted by UNIMONI FINANCIAL SERVICES LIMITED on 21.11.2024 at 10:00 am at the respective centers given below. The Gold Ornaments to be auctioned belong to Loan Accounts of our various Customers who have failed to pay their dues. Our notices of auction have been duly issued to these borrowers, The Gold Ornaments to be auctioned belong to Overdue Loan Accounts of our various Customers mentioned below with branch name.

Auction Centre Address & Loan Nos: MUMBAI - FORT (MUF - No. 1, Ground Floor, Motichand Devchand Bldg, 271, Shahid Bhagat Singh Marg, - 400001, Contact No : 9820690502) 2108996, 2115297. MUMBAI - MIRA ROAD (MUI - Office No 1,2,3, First Floor, S2 - Shopping Centre, Building No A, 63/64, Shanthli - 401107, Contact No : 9819142430) 2088789 PUNE - DHOLEPATIL ROAD (PUN - Shop No. 3 & 4, Balkrishna Appbeside Shantaram Dairy, Dholepatil Road - 411001, Contact No :9011014125) 2086049, 212081.

(Reserves the right to alter the number of accounts to be auctioned & postpone / cancel the auction without any prior notice.)

CLASSIFIED CENTRES IN MUMBAI

- Achievers Media**
Bandra (W),
Phone : 22691584
- NAC**
Bandra (W),
Mobile : 9604132358
- Reckon**
Bandra (W),
Mobile : 9867445557
- Space Age Advertising,**
Bandra (E)
Phone : 26552207
Mobile : 986966222/ 986999877
- Kirit Agencies,**
Khar (W),
Phone : 26047542.
Hindustan Advertising
Vile Parle (W),
Phone : 26146229
- Promsere**
Vile Parle (W),
Mobile : 9167778766
- Venture**
Andheri (E)
Phone : 61226000
- Anuja Media**
Andheri (W),
Mobile : 9152895703
- Bombay Publicity**
Andheri (W)
Mobile : 9870703542
- Carl Advertising,**
Andheri (W),
Phone : 6696 3441 / 42.
Mobile : 976911727
- Gauri Press Communication,**
Andheri (E),
Mobile : 9820069565/ 9820069568
- Keyon Publicity**
Andheri (E),
Phone : 28253077
Mobile : 9920992393
- Lokhandwala Advertising,**
Andheri (W),
Phone : 26364274 / 26316960.
- Multimedia Informatics**
Andheri (W),
8286013339
- Prime Publicity Services,**
Andheri (E),
Phone : 26839686 / 26830304.
- Zoyz Creations**
Andheri (W),
Phone: 022-26288794
Mobile: 9833364551 / 9820199918
- P. V. Advertisers,**
Jogeshwari (W)
Phone: 26768888
Mobile: 9820123000
- Neha Agency,**
Goregaon (E),
Phone : 2927 5033.
Mobile : 9819099563.
- CSP**
Goregaon (E)
Mobile : 8652400931
- Shark Enterprises,**
Goregaon (E),
Phone: 022-26863587
- Adresult Services,**
Goregaon (W)
Phone : 28762157 / 28726291.
Thane (W).
- Samartha Advertiser Pvt. Ltd.,**
Goregaon (E),
Phone: 26852294
Mobile: 9594969627
- Target Media,**
Goregaon (E),
Mobile: 8692959648/ 9702307711
- AD Support Advertising,**
Malad (W),
Mobile: 9869463650
- Bijal Visual Ads.,**
Malad (W),
Phone: 28835457/ 28805487
Mobile: 9322265715
- Signature**
Malad (W),
Phone : 022-28811012
Mobile : 9820489442
- Synergy Advertising,**
Malad (W),
Phone : 28891428 / 22811012
- Arihant Advertising,**
Kandivli (W)
Phone : 28626679
Mobile: 9004992568
- New Boom Ads,**
Kandivli (W),
Phone : 28640221
Mobile : 8779275373
- Popular Publicity**
Kandivli (W),
Mobile : 9820994485
- Vikson Advertising Agency**
Kandivli (W),
Phone : 28645005
Mobile : 9820433200
- Super Age**
Borivli (E)
Phone : 42872727
- Express Advertising,**
Borivli (W),
Phone : 2833 7799 / 2833 9977.
Mobile: 9820401077
- Falcon Multimedia Pvt. Ltd.,**
Borivli (E)
Mobile : 9833226463
- Jeet Publicity**
Borivli (W),
Mobile : 9820006816
- Nikhare Advertising,**
Borivli (W)
Phone : 28912155
Mobile : 9322210176
- Sarvodaya**
Borivli (W),
Mobile : 9322139909
- Ad Plus**
Mira Road (E)
Mobile : 8779657505
- Ashansi Advertising & Press Relations,**
Mira Road (E),
Phone: 022-28114235
Mobile: 9833933502
- M.S. Advertising,**
Bhayander (E),
Phone: 022-28160100
Mobile: 976911727
- Sugo Advertising,**
Vasai (W),
Phone : 7756982329/ 7028565571
- Mayuresh Publicity,**
Virar (W),
Phone : 0250 - 2503913.
Mobile : 9923935556
- Plasma Advertising,**
Panvel,
Phone : 022-27461970
- Ronak Advertising,**
Vashi,
Phone : 71012345
Mobile: 9324102060/ 9820152753
- Rahul Advertising**
Vashi,
Phone: 022-65119998
Mobile: 9820200044
- S.Kumar Publicity,**
Vashi,
Phone : 27898472
Mobile : 9820889848
- Siba Ads & Communications,**
Vashi,
Phone : 27892555/ 61372555
- A.M. Corporation,**
Thane (W),
Phone : 67311000.
- Advail Advertising,**
Thane (W),
Phone : 25345294 / 25380080.
- Ashwini Communication,**
Thane (W),
Phone : 2544 5007
Mobile : 9820927100
- Mangal Advtg & Consultancy,**
Thane (W),
Phone : 2538 8134
Mobile: 9869197367
- Sahil Advertising**
Thane (W),
Phone: 25406749,
Mobile: 9223355732
- Sarathi Enterprises,**
Thane (W),
Phone